- (b) the amount spent so far;
- (c) the number of villages where electricity has been provided so far; and
- (d) the number of villages which will be so benefited by the end of Third Plan period?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Rs. 30 crores allocated to Madras State.

- (b) Rs. 1321:17 lakhs (estimated) in the first two years of III Plan.
- (c) 12653 places upto 31st March 1962 including hamlets.
 - (d) 13860 including hamlets.

Family Planning Programme in Madras State

1287. Shri Eleyaperumal: Will the Minister of Health be pleased to state:

- (a) the number of persons benefited by the Family Planning Programme in Madras State during the Third Five Year Plan;
- (b) the number of Family Planning Centres opened in the urban and rural areas in Madras State during the Third Five Year Plan period so far; and
- (c) the amount allotted for this work in the Third Five Year Plan to Madras State?

The Minister of Health (Dr. Sushila Nayar): (a) The number of persons benefited by the Family Planning programme in Madras State during the Third Five Year Plan so far are reported to be 47,68,289.

(b) The number of rural and urban centres in Madras State are reported to be 1,233 and 28 respectively (including 1155 rural centres distributing contraceptives only). Of these 1158 rural centres were opened during the Third Five Year Plan period. There are 384 sterilization Centres (284 for males and 100 for females), including 162 for males and 11 for females opened in the Third Five Year Plan period.

(c) The tentative provision for the Family Planning Programme in the Third Five Year Plan for Madras State, is Rs. 194.79 lakhs including Rs. 64 lakhs as contribution of the State Government.

Ramakrishnapuram Colony, New Delhi

1288. Shri Sarjoo Pandey: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

- (a) whether it is a fact that so far no street light has been provided in the Ramakrishnapuram Colony between sector 2 and sector 3;
- (b) if so, the reason for the delay; and
- (c) when street light is likely to be provided?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) to (c). Street lights have been provided since the 16th March, 1963.

PAPERS LAID ON THE TABLE

CERTIFIED ACCOUNTS OF THE DELHI DEVELOPMENT AUTHORITY FOR THE YEAR 1961-62

The Minister of Health (Dr. Sushila Nayar): Sir, I beg to lay on the Table a copy of the Certified Accounts of the Delhi Development Authority for the year 1961-62 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library, See No. LT-1040/637.]

DISPLACED PERSONS (COMPENSATION AND REHABILITATION) AMENDMENT RULES, 1963

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): Sir, I beg to lay on the Table a copy of the Displaced Persons (Compensation and Rehabilitation) Amendment Rules, 1963 published in Notification No. G. S. R. 423